

idents. An inquiry has been held by Shri M. Lal, a senior member of the Board of Revenue, whose report is under consideration of the State Government. The disturbances at Lucknow had broken out on the 26th May, 1969, in which five persons were killed and property worth about Rs. 3 lakhs was looted or destroyed. 482 persons have been arrested in connection with those incidents.

#### Development of Ladakh

\*447. SHRI S. K. TAPURIAH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is fact that 90 per cent of the expenditure on Ladakh is borne by the Centre ;

(b) whether the amount allocated to Ladakh during the Third Five Year Plan was not fully utilised ; and

(c) if so, what were the developmental works that had to suffer on this account ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) During the period 1960-61 to 1968-69 90 per cent of the expenditure in respect of plan schemes in Ladakh was being borne by the Central Government. The question of continuing this pattern of assistance during the Fourth Plan period (1969-74) is under consideration.

In the case of administrative and other nonplan schemes, Central assistance is given to the extent of 50 per cent of the expenditure as grant. However, for Key officers, as also their supporting staff and their office and residential accommodation immediately necessary, 100 per cent assistance is provided by the Centre.

(b) and (c). There was some shortfall in the expenditure relating to schemes under the following heads of development :—

1. Agriculture
2. Community Development.
3. Animal Husbandry.
4. Education.
5. Health.
6. Cottage Industries.

7. Forest.
8. Co-operation
9. Publicity
10. Electricity-Rural
11. Fisheries
12. Mineral Development.
13. Engineering Schemes—Roads and Bridges, Irrigation Projects, etc.

The shortfall was due mainly to paucity of skilled and unskilled personnel and to very short working season in the district.

#### पटना के निकट सम्भलपुर में गंगा पर पुल का निर्माण

\*448 श्री क० मि० मधुकर :  
श्री विभूति मिश्र :

क्या नौवहन तथा परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि एक अमरीकन फर्म मैसर्स जे० जी० व्हाइट इंजीनियरिंग कारपोरेशन, जिससे बिहार में पटना के निकट गंगा पर पुल बनाने की व्यवहार्यता के संबंध में रिपोर्ट प्रस्तुत करने के लिए कहा गया था, ने इस प्रयोजन के लिए उक्त स्थान का चुनाव किया था ;

(ख) यदि हां, तो क्या केन्द्रीय या राज्य सरकार इसको विलम्ब से कार्यान्वित करने के लिए उत्तरदायी है ;

(ग) क्या यह भी सच है कि बिहार के राज्यपाल ने जनवरी, 1969 में तत्कालीन नौवहन तथा परिवहन मंत्री डा० बी० के० झार० बी० राव को पत्र लिखकर इस पुल के महत्व पर बल दिया था और उनसे इस मामले में शीघ्र कार्यवाही करने का अनुरोध किया था ;

(घ) यदि हां, तो इस प्रयोजन के लिए केन्द्रीय सरकार कितनी महायता देगी और इसके कब तक दिये जाने की संभावना है ;